

GOVERNMENT OF JAMMU AND KASHMIR
Department of Law, Justice and Parliamentary Affairs.
(Establishment Section) Civil Secretariat,
Srinagar/Jammu

Subject : Transfer and Postings.

Government Order No.11889-JK(LD) of 2024
Dated.01-07-2024

In the interest of administration, following transfers and postings are hereby ordered with immediate effect:

1. Mr. Muzaffar Ahmad Wani, Secretary Legal presently posted in the General Administration Department is transferred and posted as Secretary Legal in the ARI and Trainings Department, Civil Secretariat, J&K.
2. Mr. Waseem Ahmad Lone, Deputy Legal Remembrancer presently posted in the Finance Department is transferred and posted in the General Administration Department;
3. Mr. Sourab Pangotra, Assistant Legal Remembrancer presently posted in the Revenue Department is transferred and posted in the Tourism Department vice Mr. Mukesh Singh, Assistant Legal Remembrancer;
4. Mr. Mukesh Singh, Assistant Legal Remembrancer presently posted in the Tourism Department is transferred and posted in the General Administration Department vice Mr. Mudassar Hassan Choudhary, Assistant Legal Remembrancer;
5. Mr. Javeed Nazir, Assistant Legal Remembrancer presently posted in the General Administration Department is transferred and posted in the Finance Department; and
6. Mr. Mudassar Hassan Choudhary, Assistant Legal Remembrancer presently posted in General Administration Department is transferred and posted in Revenue Department vice Mr. Sourab Pangotra, Assistant Legal Remembrancer.

The above officers shall be deemed to have been relieved from the date of issuance of this Order.

By Order of Hon'ble Lieutenant Governor.

Sd/-
(Achal Sethi)
Secretary to Government
Dated.01-07-2024

No. LAW-Estt/91/2022-10

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1. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhavan, Jammu.
2. Principal Secretary to Government, Finance Department.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Commissioner Secretary to Government, General Administration Department.
5. Commissioner Secretary to Government, Tourism Department.
6. Secretary to Government, Revenue Department.
7. Secretary Legal, General Administration Department for information.
8. Director Finance, Department of Law, Justice and Parliamentary Affairs.
9. Director Litigation, Jammu/ Kashmir.
10. Concerned Officers for their information.
11. Private Secretary to Chief Secretary, J&K for information of the Chief Secretary.
12. Private Secretary to Secretary to Government, Department of Law, Justice and PA for information of the Secretary.
13. Incharge website.
14. Concerned file.
15. Government Order file.



(Reyaz Ali Bhat)
Assistant Legal Remembrancer